ITEM NO.111 COURT NO.14 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 4697/2013

ANAND RAM SINGH Appellant(s)

VERSUS

JOINT DIRECTOR OF CONSOLIDATION FAIZABAD & ORS. Respondent(s)

Date : 29-10-2026 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) Mr. Chanchal Kumawat, Adv.
Mr. Sonal Jain- 1865, AOR

For Respondent(s) Mr. Tanmaya Agarwal, AOR
Mrs. Aditi Agarwal, Adv.
Mr. Muhammad Nomaan Khan, Adv.
Mr. Jayesh Sharma, Adv.
Ms. Astha Goel, Adv.

Mr. Sunil Kumar Jain- 707, AOR
Ms. Reeta Chaudhary, Adv.

Mr. Rameshwar Prasad Goyal- 1350, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of appellant, list on

09.12.2026.

(SNEHA DAS)
COURT MASTER (SH)

(AJEET SINGH TARIYAL)
COURT MASTER (NSH)

Signature Not Verified
Digitally signed by SNEHA DAS
Date: 2026.10.29 18:47:11 IST
Reason: